

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2046

ANSWERED ON:08.03.2011

REBATE ON HIGH SPEED DIESEL FOR BOATS

Abdulrahman Shri ;Gowda Shri D.B. Chandre;Khaire Shri Chandrakant Bhaurao;Kodikunnil Shri Suresh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has accorded sanction for granting rebate on High Speed Diesel (HSD) for the operation of mechanised fishing boats below 20 metre length;
- (b) if so, the details thereof;
- (c) whether fishermen are provided with subsidy on High Speed Diesel under Development of Marine Fisheries, Infrastructure and Post Harvest Operations Scheme;
- (d) if so, the details thereof during each of the last three years and the current year indicating the details of the schemes, State-wise;
- (e) the conditions/criteria laid down under the said scheme to extend benefit to fishermen;
- (f) whether the Government has received any proposal from States including Maharashtra for removing/relaxing some of the conditions; and
- (g) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

(a) & (b) Yes, Madam. The Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture under a Centrally Sponsored Scheme (CSS) has been providing financial assistance since 8th Plan to the coastal States and Union Territories to rebate on High Speed Diesel (HSD) used by the mechanized fishing boats. Details of financial assistance provided during the past Plan periods including the current Plan are as below:

Plan period	Amount
(Rs. in lakhs)	
8th Plan	2913.36
9th Plan	4712.66
10th Plan	10803.90
11th Plan (till date)	4013.25

(c), (d) & (e) Yes, Madam. Since February, 2009, under the CSS on Development of Marine Fisheries, Infrastructure and Post Harvest Operations, the rebate on HSD used by mechanized fishing boats below 20 metre length has been enhanced from Rs. 1.50 per litre to Rs. 3.00 per litre. The Central rebate is restricted to 50% of the sales tax relief granted by the States/UTs on HSD for the fishing purposes with a ceiling limit of Rs.3.00 per litre. The Central rebate is admissible to the boats registered before 10 Plan and owned by fishers of Below Poverty Line (BPL) category. State-wise details of financial assistance provided during the last three years including the current year are annexed.

(f & g) Yes, Madam. In view of fiscal deficit and availability of limited funds for the 11th Plan scheme, restoration of HSD rebate to all categories of fishermen has not been supported.

Statement referred to in reply to parts (c) to (e) of the Lok Sabha Unstarred Question No.2046 for answer on 8th March, 2011 regarding Rebate on High Speed Diesel for Boats.

(Rs. in Lakh)

SL.No Name of the State/
Union Territory Financial Year

2007-08 2008-09 2009-2010 2010-11

1. West Bengal	100.00	100.00	Nil	Nil
2. Orissa	Nil	100.00	Nil	Nil
3. Andhra Pradesh	Nil	75.00	149.00	Nil
4. Tamil Nadu	300.00	300.0	300.00	Nil
5. Puducherry	Nil	Nil	Nil	Nil
6. Kerala	Nil	Nil	Nil	Nil
7 Karnataka	400.00	250.00	300.00	Nil
8. Goa	260.00	100.00	Nil	Nil
9. Maharashtra	450.00	200.00	Nil	Nil
10. Gujarat	200.00	300.00	Nil	Nil
11. Daman & Diu	34.00	75.00	Nil	Nil
12. Andaman & Nicobar Islands	Nil	Nil	Nil	Nil
13. Lakshadweep	20.25	Nil	Nil	Nil
Total	1764.25	1500.00	749.00	Nil